

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE,
CENTRAL DISTRICT, THC, DELHI.**

MODIFIED ORDER

Pursuant to the letter No. 5954-5955/DHC/Gaz.II/G-7/2025 dated 31-10-2025 of the Hon'ble High Court of Delhi, New Delhi and as approved by Ld. Principal District & Sessions Judge, West District, Delhi, and in supersession of earlier Roster, it is hereby ordered that the following Ld. Judicial Officers, West District District, shall hold Evening Courts from 05:00 PM to 07:00 PM for the month of **November-2025**.

Evening Court Numbers.	Name of Ld. Evening Court Judges
Evening Court No. 1 (West) (ECTC)	Sh. Shashank Nandan Bhatt, JMFC-02 West District, THC
Evening Court No. 2 (West) (ECTC)	Ms. Poonam Singh, JMFC, NI Act-04 West District, THC
Evening Court No. 3 (West) (ECTC)	Sh. Dev Saroha, Civil Judge-04 West District, THC
Evening Court No. 4 (West) (ECTC)	Ms. Ishita Bhardwaj, Civil Judge-01 West District, THC
Evening Court No. 5 (West)	Sh. Lalit Kumar, Civil Judge-02 West District, THC
Evening Court No. 6 (West)	Sh. Kautuk Bhardwaj, Civil Judge-03 West District, THC

Note 1. Every Presiding Officer of Evening Court will be assisted by his/her own Court staff consisting of Reader, One Stenographer & One Orderly.

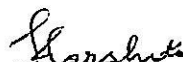
Note 2. The Evening Court (ECTC) No. 1 and 2, West District shall also deal with the work already assigned to the said Evening Courts till further orders.


(Harshita Mishra)
Chief Judicial Magistrate
Central District, THC, Delhi

No. 10313-10884/CJM/Central/2025

Dated: 03/11/2025

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge, (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge, All District.
03. The Ld. Officer Incharge, Pool Car, THC, Delhi.
04. The Commissioner of Police, Delhi,
05. The Ld. CJMs, All District.
06. The Officer concerned with the request to send the name of staff/court staff alongwith details of days that they have attended/hold the Evening Court for the month of **November-2025** as per proforma, through their respective Court /office directly to the office of concerned Ld. Principal District & Sessions Judge so that payment of special allowances is not delayed.
07. The Secretary, Delhi Legal Service Authority, Central and West District, Delhi.
08. The Administrative Civil Judge, Central District, Delhi
09. The DCP (Central, North) Delhi (Through the office of the Commissioner of Police, Delhi.
10. The Director of prosecution, Delhi
11. The Sr. Accounts officer, Central and West District.
12. The AO (J)/Branch Incharge, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, THC.
13. The Officer Incharge, Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Courts, THC.
14. The Officer Incharge, Care Taking Branch, THC. Delhi with the request to depute sufficient staff for smooth functioning of the Evening Courts, THC.
15. The A. O. (J), Judicial Branch (Central & West District), Tis Hazari Courts, Delhi.
16. The AO (J)/Branch Incharge, CJM Office, West District, THC, Delhi.
17. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
18. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
19. The A.O. (J)/Incharge, Evening Court Cell/ CJM Office, THC. Delhi.
20. Audit and Fine Section, Accounts Branch, Central & West District, THC, Delhi.
21. The Cashier, Cash Branch, Central & West District, THC, Delhi.
22. For uploading on LAYERS.
23. For uploading on centralized web-site through LAYERS.
24. PS to Ld. Principal District & Sessions Judge (HQ), Delhi.
25. Reader to CJM, Central & West District, Delhi.
26. Notice Board/Office file.


(Harshita Mishra)
Chief Judicial Magistrate
Central District, THC, Delhi